

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

STARRED QUESTION NO:556

ANSWERED ON:06.05.2013

PROMOTION OF SPORTS

Ahmed Shri Sultan ;Singh Shri Bhupendra

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has formulated any schemes for the promotion of sports including football and cricket across the country through National Sports Federations (NSFs);
- (b) if so, the details thereof along with the funds allocated in this regard during the last three years, State-wise;
- (c) whether the efforts of the Union Government/NSFs also envisage promotion of sports at school level;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to promote sports at school level?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.556 FOR REPLY ON 06.05.2013 BY SHRI SULTAN AHMED & SHRI BHOOPENDRA SINGH REGARDING PROMOTION OF SPORTS

(a) Yes, Madam.

(b) Under the Scheme of Assistance to NSFs, the Government provides financial assistance to the recognised National Sports Federations (NSFs) for holding national/international sports events in India, participation of sportspersons/teams in international sports events abroad, training/ coaching of national level sportspersons/teams through Indian and foreign coaches, procurement of equipment and consumables etc. as per agreed Long Term Development Plans. The financial assistance given to the NSFs during the last three years is given in the Annex. State wise allocation of funds is not made under the Scheme.

(c) to (e) The Government has recognised the School Games Federation of India (SGFI) for development and promotion of sports at the School level. In addition, the Government has been giving financial assistance to 'Subroto Mukerjee Sports Education Society' and 'Jawaharlal Nehru Hockey Tournament Society' which promotes the sport of football and hockey respectively at school level.

Apart from this, the Sports Authority of India is running the following promotional schemes in which training by experienced coaches with scientific back-up is provided to players to achieve excellence at national/international level. Under these Schemes, either schools have been adopted for development of sports or school children are among the beneficiaries.

- (a) National Sports Talent Scheme (NSTC)
- (b) Army Boys Sports Company (ABSC)
- (c) SAI Training Centre (STC)
- (d) Special Area Games (SAG)
- (e) Centre of Excellence (COE)
- (f) Come and Play Scheme

The Government has taken a number of policy measures/initiatives such as enacting the Right of Children to Free & Compulsory Education (RTE) Act, 2009, which inter-alia, makes it mandatory for schools to have a play ground for each school, a part time instructor for physical education in upper primary school, supply of play material, games and sports equipment, as required, to schools; providing for one compulsory period for sports everyday in classes upto 10th class and two periods in a week for classes 11 and 12. Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme of the Ministry, playfields have been developed in village panchayats and block panchayats. Most of these playfields are located in schools. Under PYKKA, sports competitions at

block, district, State and National levels are organized. Most of the participants in these competitions are school children.